

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No.2998
TO BE ANSWERED ON 31.12.2018

Reservation for SC/ST Faculty Posts

2998. SHRI JAYADEV GALLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the implications of the judgment of Allahabad High Court on reservation for Scheduled Caste/Scheduled Tribe (SC/ST) faculty posts in universities;
- (b) whether it is true that the University Grants Commission (UGC) has issued an order on 5th March, 2018, asking all the Central, State and Deemed to be Universities getting grant-in-aid to implement SC/ST quota for teachers' posts, department-wise and not university-wise;
- (c) if so, the details of each of the university which has prepared 100 Point Roster on the basis of March, 2018 order of UGC; and
- (d) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. SATYA PAL SINGH)

(a): The recruitment of faculty was being done based upon clause 6(c) and 8(a)(v) of University Grants Commission (UGC) guidelines, 2006 which prescribe that the cadre or unit for determining reservation roster points should be 'University/college' and not "Department/ subject'.

The Hon'ble Allahabad High Court in its order of C.M.W.P.No.43260 of 2016 dated 07-04-2017 quashed this Guideline.

Implementation of these orders could lead to reduction in the posts to be reserved for Scheduled Castes, Scheduled Tribes and Other Backward Classes.

(b): Yes, Madam. These guidelines were issued in compliance to the judgement of the Hon'ble High Court of Allahabad in the W.P. No. 43260 of 2016 dated 07-04-2016.

(c): As informed by UGC, information has been received from 20 universities which have prepared 100 Point Roster. The details are as enclosed vide Annexure.

(d): (i) An Inter-Ministerial Committee was constituted to examine the issue. Subsequently, on the recommendations of the Inter- Ministerial Committee and after consulting the Law Ministry, the UGC and the Ministry have filed separate SLPs on 12-04-2018 and 16-04-2018 respectively before the Hon'ble Supreme Court of India.

(ii) A draft Bill on Reservation in appointment of Faculty by direct recruitment in teachers' cadre, in Central Educational Institutions Bill, 2018 has been sent for the approval of Cabinet by this Ministry on 20th December, 2018.

UNIVERSITY GR

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Sl. No.	Name of the University	Number of Posts reserved for SC, ST, OBC, if we take the university as a Unit												
		Professor					Associate Professor					Assistant P		
		Gen.	SC	ST	OBC	TOTAL	Gen.	SC	ST	OBC	TOTAL	Gen.	SC	ST
1	Assam University	26	6	2	11	45	59	16	7	29	111	143	40	20
2	Tezpur University	38	8	4	0	50	57	11	6	0	74	80	24	12
3	Maulana Azad National Urdu University	38	7	3	0	48	74	14	7	0	95	140	38	19
4	Dr. Harisingh Gour Vishwavidyalaya	42	7	3	0	52	74	14	7	0	95	101	29	15
5	Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya	15	2	1	0	18	12	2	1	0	15	31	9	4
6	Mizoram University	34	6	3	0	43	57	10	5	0	72	135	38	19
7	Nagaland University	38	5	2	0	45	54	5	3	0	62	103	15	7
8	Sikkim University	25	5	2	0	32	56	10	5	0	71	65	18	9
9	Tripura University	37	6	3	0	46	54	10	5	0	69	84	23	12
10	Babasaheb Bhimrao Ambedkar University	20	5	2	0	27	42	8	4	0	54	59	17	8
11	Banaras Hindu University	197	38	18	0	253	410	79	39	0	528	581	172	86
12	University of Allahabad	63	11	5	0	79	153	29	14	0	196	288	84	42
13	Hemwati Nandan Bahuguna Garhwal University	34	6	3	0	43	66	12	6	0	84	173	51	25
14	Central University of Rajasthan	19	3	1	0	23	36	6	3	0	45	60	17	9
15	Central University of Punjab	17	3	1	0	21	33	6	3	0	42	44	12	6
16	Central University of Kerala	17	3	1	0	21	34	6	3	0	43	45	12	6
17	Central University of Karnataka	11	3	1	0	15	25	5	3	0	33	21	6	3
18	Central University of Jammu	18	3	1	0	22	35	6	3	0	44	48	13	6
19	Central University of Haryana	25	4	2	0	31	49	9	4	0	62	69	19	9
20	Central University of South Bihar	18	3	1	0	22	34	6	3	0	43	46	13	6

	TOTAL	732	134	59	11	936	1414	264	131	29	1838	2316	650	323
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